

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Co. Pet. 141(ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

NAME OF THE COMPANY: Ram Bihari Kaushik Vs. Dadhinari Hotel

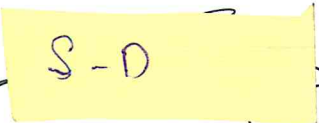
SECTION OF THE COMPANIES ACT: 397/398

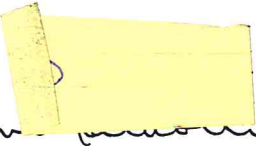
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Present:	Mr. Dinesh Dhabai, Advocate for R-2		
		Mr. Ankit Sareen, Advocate		

ORDER

It is being pointed out that Co. Pet. 141(ND)/2016 was listed for today. However, the same was not shown on the cause list. Ld. Counsel for the petitioner submits that the settlement has been arrived at and the memorandum to be executed shall be filed before this Bench on or before the next date of hearing.

To come up on 20th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)